

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4405
ANSWERED ON:22.04.2010
PHOTO IDENTITY CARD
Das Shri Bhakta Charan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware that many voters have two to three voter identity cards in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to implement any centralized Electronic Privacy Information Centre (EPIC) system to streamline the process and avoid duplicacy;
- (d) if so, the details thereof;
- (e) the total number of voters in the country till date, State-wise;
- (f) whether the Government proposes it mandatory to have voter ID card; and
- (g) if so, the details thereof and funds allocated for this purpose?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (g): The information is being collected and will be laid on the Table of the House.